IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR

OA 96/2003

DATE OF ORDER: 10:3:2003

Sukh Lal son of Late Shri Panchiya aged about 55 years, resident of Jhalkari Nagar, Alwargate, Ajmer. Last employed on the post of Welder Grade I, T.No. 27613 Loco 08 in the office of Chief Works Manager, Loco Workshop, Ajmer.

Applicant.

VERSUS

- Union of India through Chairman Railway Board, Rail Bhawan, New Delhi
- General Manager, Western Railway, Churchgate, Mumbai
- 3. General Manager, North & Western Zone Railway, Jaipur
- Chief Works Manager, Loco Workshop, Ajmer

Respondents.

Mr. Ramesh Chand, Counsel for the applicant

CORAM:

Hon'ble Mr. M. Gupta, Member (Administrative)
Hon'ble Mr. M. Chauhan, Member (Judicial)

ORDER (ORAL)

Learned counsel for the applicant submits that he had filed OA No. 12/2003 whereby he has prayed for quashing of the order dated 3/4.6.2002 (Annexure A/10) ordering retirement of the applicant with immediate effect. In the said order, it is no where mentioned that the applicant had been compulsorily retired, although it is written that applicant had been retired with immediate effect on having attaining the age of 55 years. Therefore, he has filed this OA for seeking appointment of his ward on compassionate grounds as order be deemed to be a normal retirement or retirement on medical grounds. The learned

Å

counsel after perusing the order dated 3/4.6.2002 and arguing the matter for sometime submits that he may be permitted to withdraw this OA so that he can amend OA No. 12/2003 for grant of compassionate appointment to his ward as per rules as a consequential relief if it is held that applicant retired on normal superannuation or retired on invalid pension.

The OA stands dismissed as withdrawn with a libert to file MA in the OA No. 12/2003, which will be considered at the appropriate time in accordance with Law.

(M.1. CHAUHAN)
MEMBER (J)

(H.U. GUPTA) MEMBER (A)